

**GOVERNMENT OF INDIA  
COAL  
LOK SABHA**

UNSTARRED QUESTION NO:3579  
ANSWERED ON:19.03.2013  
E AUCTION OF COAL  
Singh Shri Sushil Kumar

**Will the Minister of COAL be pleased to state:**

- (a) the criteria followed by the Coal India Limited (CIL) and its subsidiaries in e-auctioning of coal;
- (b) the percentage of coal auctioned through this process;
- (c) whether there are complaints that substantial portion of coal are auctioned to power generation companies thereby leading to short supply to steel and cement companies; and
- (d) if so, the remedial steps taken by the Government in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

(a)to(d): E-auction was introduced with a view to provide availability of coal for such buyers who were not able to get coal through the available institutional mechanism and to facilitate across the country wide ranging access to book coal on-line for all sections of coal buyers enabling them to buy coal through a simple, transparent and consumer friendly system of marketing and distribution of coal. Coal India Limited (CIL) has introduced two types of e-auction

(i) Spot e-auction and

(ii) Forward e-auction. In Spot e-auction, any buyer ( Trader or Consumer) is entitled to buy coal. In Forward e-auction, only industrial consumers who wish to have an During the period from April, 2012 to January, 2013, 10.86% of CIL production of coal has been allocated through this process. CIL has reported that they are not aware of any such complaint.